

ITEM NO.15

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4685/2024

RAM NIWAZ (SINCE DECEASED) THROUGH LRS. & ANR. Appellant(s)

VERSUS

RAM YAGGYA (DEAD) & ORS. Respondent(s)

Date : 13-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Manoj K. Mishra, AOR
Mr. A. Baskar, Adv.
Mr. Umesh Dubey, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.
Mr. Amulya Dev, Adv.

For Respondent(s)

Mr. Sanjay Kumar Visen, AOR

Mr. Adhyayan Gupta, Adv.
Mr. Rohit Pandey, Adv.
Ms. Munisha Anand, Adv.
Ms. Ashtha Shrivastav, Adv.
Ms. Jyoti Dedha, Adv.
Ms. Richa Katihar, Adv.
Mr. Amit Kr. Mishra, Adv.
Mr. Navendu Trivedi, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.3 is duly represented.

Service is complete on respondent No.2 but none has
entered appearance.

contd...

Respondent No.1 has expired. Ld. counsel for the appellant has e-filed an Application for substitution along with applications for setting aside abatement and condonation of delay in setting aside abatement. Let the Applications be processed for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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